NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH - CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER

: CP/721/ (IB)/CB/2017 PETITION NUMBER

: SIRAJ & RENU NAME OF THE PETITIONER(S)

: URBANEDGE HOTELS PVT LTD NAME OF THE RESPONDENT(S)

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

UNDER SECTION **SIGNATURE** DESIGNATION

S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM

K. Mongan. Pawan Shilath

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor filed the counter; copy of which is served to the other side. Counsel for the Petitioner is directed to file rejoinder before next date of hearing by providing a copy to the other side. Matter is posted for arguments. Put up on 22.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)